

[Shri Bhakat Darshan]

(ii) The U.P. Motor Vehicles (Ninth Amendment) Rules, 1967, published in Notification No. 2841-T/XXX-B-7P/66 in Uttar Pradesh Gazette dated the 16th December, 1967.

(iii) The U.P. Motor Vehicles (Seventh Amendment) Rules, 1967, published in Notification No. 4962-T/XXX-B-P/61 in Uttar Pradesh Gazette dated the 16th December, 1967 (Hindi and English versions).

(iv) The U.P. Motor Vehicles (Eleventh Amendment) Rules, 1967, published in Notification No. 7110-T/XXX-B-85-P/63 in Uttar Pradesh Gazette dated the 6th January, 1968.

(2) A statement showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-1842/62.]

COIR RETTING (LICENSING) ORDER

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): I beg to lay on the Table a copy of the Coir Retting (Licensing) Order 1968, published in Notification No. S.O. 2747 in Gazette of India dated the 31st July, 1968, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-1843-68.]

PRESIDENT'S ASSENT TO BILLS

SECRETARY: Sir, I lay on the Table following two Bills passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 14th August, 1968:—

(1) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1968.

(2) The Advocates (Amendment) Bill, 1968.

ESTIMATES COMMITTEE

SIXTY-FIRST REPORT

SHRI P. VENKATASUBBAIAH (NANDYAL): I beg to present the sixty-first Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Cooperation (Department of Agriculture) on action taken by Government on the recommendations contained in the Seventy-eighth Report of the Estimates Committee (Third Lok Sabha) on the erstwhile Ministry of Food and Agriculture (Department of Agriculture) Forest Research Institute and Colleges, Dehra Dun.

12-42 hrs.

RE. SITUATION IN CZECHOSLOVAKIA

SHRI SURENDRANATH DWIVEDI (KENDRAPARA): Sir, we have had a disturbing news that Mr. Dubcek has been killed.....(Interruptions). Yesterday, the Prime Minister said that we are all concerned about the security and safety of the Czech leaders. Not only Mr. Dubcek has been killed but it is also said that the President of Czechoslovakia has been taken somewhere out of Czechoslovakia and destination is not known. Therefore, I would like to know from the Government what is the latest information that they have and whether they are going to make a statement on this. Would you request the Prime Minister to let us know the latest situation, whatever information they have with them?

श्री अटल बिहारी वाजपेयी (बकराम-पूर): श्री श्री द्विवेदी जी ने एक मुट्ठा उठाया है। मैं सरकार से यह प्रार्थना करना चाहता हूँ कि चेकोस्लोवाकिया में घटनाएँ जिस गति से घट रही हैं, उनके बारे में सदन को विश्वास में लेने